

packet tea is costlier than the loose tea because in the packet tea the cost of packaging, excise duty, etc. is also added, which is not there in the case of loose tea. Therefore, our consumers generally prefer to go for the tea which is loose tea. That is the reason for decline. But for the last three years there has been no decline.

SHRI BIJOY KRISHNA HANDIQUE : Sir, there is an item published in the *Economic Times* dated the 19th November, 1983, which says, that the Tea Trading Corporation of India in collaboration with major packeters, like Brooke Bond and Lipton, are making available, as reportedly advised by the Ministry of Commerce, six lakh Kgs. of tea to packeters at a pre-determined price of Rs. 28 per Kg. If that is so, will the Government consider such schemes being extended to other metropolitan cities also so that the consumers get good quality tea at reasonable prices?

SHRI P. A. SANGMA : Sir, it is true that the Tea Trading Corporation of India is participating under a voluntary scheme to provide packet tea at a cheaper rate. This, at the moment, is going on an experimental basis. We have to see the results before we can think of extending it to other areas.

MR. CHAIRMAN : It seems to be nobody's cup of tea.

*382. [*The Questioner (Shri Robin Kakati) was absent. For answer vide cols. 49 and 50 infra*]

Opening of Branches of Nationalised Banks in Andhra Pradesh

*383. **SHRI RAYAPATI SAMBA SIVA RAO :** Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to open a few branches of the nationalised banks in Andhra Pradesh during the current financial year; and

(b) if so, what are the names of the places where these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) and (b)

A statement is laid on the Table of the House.

Statement

The Reserve Bank of India has reported that during the period July to November 1983, commercial banks opened 48 branches in Andhra Pradesh. In addition the banks are currently holding 358 allotments/licences for opening branches in Andhra Pradesh which are expected to be utilised in a phased manner before the end of March 1985.

District-wise and centre-wise details of branches opened by commercial banks in Andhra Pradesh during the period July to November 1983 and allotments/licences held by them for opening branches before the end of March 1985 are set out below :

District	Name of the Place
Adilabad	1. Murthampet
	2. Ramai
	3. Bela
	4. Kotapalli
	5. Kondaram
	6. Dasturabad
	7. Muthiampalli (11-9-1983)
	8. Rechni
	9. Sunkadi
	10. Mahagaon
	11. Dandepalli (4-9-1983)
	12. Asnad
	13. Andaram
	14. Venkatapur
	15. Penchakulpot
	16. Pashapalli
	17. Ada
	18. Indunapalli
	19. Bheempoor
	20. Sirpur

District	Name of the Place
	21. Gollet
	22. Sitarampalli
	23. Sirailk Colony
	24. Utnoor
	25. Kadavakallu
	26. Mallapalli
	27. Anadaguru
	28. Raddipalli
	29. Gaudoachadu
	30. Pappur
	31. Tarimalla
	32. Budili
	33. Yenunuladoddi
	34. Duradakunta
	35. Tagguparathi
	36. Thummacherle
	37. Pedeamanthur
	38. Dedithota
	39. Chembedu
Chittoor	40. Mahasamudram
	41. Samala
	42. Rallabadugur
	43. Nanjapet (9-7-83)
	44. Sanchavellore (29-9-1983)
	45. T. P. Kota (2-11-1983)
	46. Kalangi Kandur
	47. Thondamanadu
	48. Veligallu
	49. Pedamampet
	50. S. R. Puram

District	Name of the Place
	51. Akkurthi
	52. Mudaramadodi
	53. Ramapuram
	54. Kamapalle
	55. Ponnangur
	56. Nendragunta
Cuddapah	57. Neelkantaraopet
	58. Narcapuram
	59. Uppallur
	60. Nooliveedy
	61. Sanipaye
	62. Malti
	63. Chitloor
	64. Velidandla
	65. Alavalapadu
	66. Talamachipatnam
	67. Bedepur
	68. Arakatavemulla
	69. T. Konduru
	70. Akipadu
	71. Pinche
	72. Seetigunta
	73. Nagavaram
	74. Vathalur
	75. Tumalur
	76. Thawaripalla
	77. Thawaripalla
	78. B. Keduru
East Godavari	79. Donkari
	80. Boduluru
	81. Kondamddalu
	82. Mirthipadu (8-9-1983)
	83. Kakinada Cinema Road (Tilak Street)

District	Name of the Place
Guntur	84. Rajamundry
	85. Karapra
	86. Kottapalli
	87. Penumarthy
	88. Parshottampatnam
	89. Smalkot (16-9-1983)
	90. Gangavaram (30-7-1983)
	91. Samanasa (5-8-1983)
	92. Appanapalli
	93. Pedapalla
	94. Guttinadeevi-Vemavaram
	95. Bheemavarraoukota
	96. Hamsavaram
	97. Narasaraopet (10-11-83)
	98. Kupparru
	99. Narasaraopet-Ramireddipet
	100. Guntur
	101. Advaladeevi
	102. Penumaka
	103. Kemoraputi
	104. Pulipadu
	105. Adigoppula
	106. Julakallu (7-11-1983)
	107. Morjampadu
	108. Pondugual
	109. Dodleru
	110. Gundalapalli
	111. Utukura
	112. Talacheruva
	113. Yellamanda
	114. Mullakalur
	115. Kiundalagunta
	116. Rupangunta
	117. Vipparla
	118. Murikipudi

District	Name of the Place
Hyderabad	119. Solasa
	120. Mutumura
	121. Khambhampadu.
	122. Sirigiripaudu
	123. Thallapalli
	124. Vedullapalli
	125. Savalyapuram (17-9-1983)
	126. Kotoherla
	127. Guntur
	128. Etukuru (30-11-1983.)
	129. Hyderabad-Amcerpet
	130. Hyderabad-Merdapally
	131. Hyderabad-Jubilee Hill (16-10-1983)
	132. Secunderabad-Vasavinagar (21-9-1983)
	133. Hyderabad-Chickadepalli (5-10-1983)
	134. Hyderabad-Malakpet
	135. Hyderabad Kakateeyanagar
	136. Hyderabad-Chickdapalli
	137. Hyderabad-Charminar
	138. Hyderabad-Khairatabad
K.V. Ranga-reddy	139. Devrampalli
	140. Juntipalli
	141. Paidurg
	142. Pagdiyal
	143. Navabpet
	144. Nagaram
	145. Rudraram

District	Name of the Place
Karimnagar	146. Pulmamidi
	147. Medpalli (16-9-1983)
	148. Muttaram
	149. Bushanraopet
	150. Basvapur
	151. Shanigaram
	152. Guttududdenapalli
	153. Koheda
	154. Indurthi
	155. Ghanarla
	156. Rukmapur
	157. Gershekurthy
	158. Udlingannapet
	159. Kandikatur
	160. Kodurapaka
	161. Gollapalli (28-9-1983)
	162. Korem
	163. Laximipur
	164. Ropalle
	165. Appepur
	166. Kolvai
	167. Nerlla
	168. Chandoli
	169. Appanapet
	170. Kukkagudur
	171. Odela
	172. Kolenoor
	173. Vedakpur
	174. Telikunta
	175. Kunjampalli
	176. Karimnagar Killasagar
	177. Marripalligudem
	178. Gopalpur

District	Name of the Place
Khammam Krishna	179. Katkur
	180. Karimnagar
	181. Ellanthakunta
	182. Sarangapuram (13-10-83)
	183. Sattupalli
	184. Chevuru
	185. Pariseipalli
	186. Dokiparru
	187. Vadlamanadu (26-8-83)
	188. Bheskararaopet
	189. Unikili
	190. Polatitippa
	191. Chittapur
	192. Mupalla
	193. Nandiwada (27-9-1983)
	194. Surampalli (20-7-1983)
	195. Tungabhadra (7-11-1983)
	196. Allur
	197. Jannagiri
	198. Gudupadu
	199. Sedepalli
	200. Kothapetta/ Enagumam
	201. Khyruppala
	202. Kandukur
	203. Kotekal
	204. Kanala
	205. Thimmampuram
	206. Maddur
	207. Pollur
	208. Peddakadalur

District	Name of the Place
	209. Badinehal
	210. Pusulur
	211. Peddakotur
Mahbubnagar	212. Varidyal
	213. Kollur (11-11-1983)
	214. Uppunuthala
	215. Siraswada
	216. Vedireddipalli
	217. Sainpalli
	218. Magalgidda
	219. Veltoor
	220. Pedda Mandadi
	221. Ponnakal
	222. Nerva
	223. Kalwal
	224. Poodur
	225. Nandancee
	226. Kothamolgara
	227. Monikenda
	228. Raviryal
	229. Remudale
	230. Kavirpad
	231. Srinagar Kaluntala
	232. Gopalpet
	233. Irvin
	234. Kululpally
	235. Rawalpalli
	236. Ayancha
	237. Kalakonda
	238. Kaukuntala (28-11-83)
	239. Kosigi (28-11-1983)
	240. Kothakota (28-11-1983)

District	Name of the Place
Medak	241. Ramchandrapuram (25-10-83)
	242. Yeddumailaram (Ordinance Factory)
	243. Kamkole
	244. Gomaram (28-7-83)
	245. Ananthasagar (3-9-83)
	246. Chowtkur
	247. Karasgutti
	248. Borancha
	249. Sardhana
	250. Sarvodayangar
	251. Teegul
	252. Nachoram
	253. Kucharam
	254. Pullur
	255. Toguta (16-9-83)
	256. Chitapur
	257. Regode
	258. Kangti
	259. Sirpuram
	260. Kokmoor
	261. Tadkal
	262. Papanapet
	263. Cheekode (29-10-83)
	264. Mallikarjuna-Pally
	265. Inderakannur (28-11-1983)
Nalgonda	266. Tirumalagiri
	267. Dandapadu
Nellore	268. Nellore (20-10-1983)
	269. Yellayapallem (16-8-1983)

District	Name of the Place
	270. Pellakur
	271. Chillakellamarri
	272. Bangarupeta
	273. Thumalaopetta
	274. Kurungonda
	275. Gandipalem
	276. Jagadevipeta
	277. Siddanakondur
	278. Chalalikonda
	279. Mallam
	280. Cinduru
	281. Kendagunta
	282. Brahmanakraka
	283. Gauravaram
	284. Juvaladinne
	285. Talamandi
	286. Veguro
	287. Utukur
	288. Eduru
	289. Ekasiri
	290. Gurramkonde
	291. Polathora
	292. Manganellore
	293. Kampasamudram
	294. Mariapadu
	295. Dakkili
	296. Melcheru
	297. Kendapuram
	298. Kutchkur
	299. Salora
	300. Achampet
	301. Pulkal

District	Name of the Place
	302. Jukkal
	303. Khudavanpur
	304. Dupalli
	305. Mohammadnagar
	306. Durki
	307. Pedda Kodagal
	308. Binola
	309. Narsullabad
	310. Darsinguntapet
Prakasam	311. Doddichintala
	312. Nidamanur
	313. Ponnannur
	314. Juwigunta
	315. Pedda Allavalapadu
	316. Pedda Erralapadu
	317. Golagattu
	318. Kaljivulapadu
	319. Pothalapadu
	320. Zarugumalli
	321. Tarugumalli (31-10-83)
	322. Gannapalli
	323. Mallampeta
	324. Thippayapalam
Srikakulam	325. Kaspā Naupada
	326. Kallepalle
	327. Rogolur
	328. Rekhadevipuram
	329. Mattam Sariapalli
	330. Challavanipet
	331. Rayanavalasa
	332. Guttavalli
	333. Pydi Bhemavaram

District	Name of the Place
	334. Sancham
	335. Routu Laxmipuram
	336. Dharmavaram
	337. Geetanapalli
	338. Mandavakurti (13-7-83)
	339. Srikakulam
	340. Vizakhapatnam
Visakhapatnam	340. Rajam
	341. Reddipalle
	342. Visakhapatnam Seethamadara (8-7-1983)
	343. Munchingput
	344. Pedabavalu
	345. Gamparai
	346. Nurmathi
	347. Gunnipidi
	348. Kintnalavallapuram
	349. Pindrangi
	350. Vishakapatnam Akkayapallom
	351. Vizhakapatnam Muvvalavani
	352. Balacheruvu V.S. Steel Township (15-11-83)
	353. Buchampeta
	354. Jonnada
	355. Kenader
	356. Tetta
	357. Moida
	358. Pedamaijipalam
	359. Pedavemali
	360. Pentasriramparam
	361. Andra
	362. Karlam

District	Name of the Place.
	363. Vedullavalasa
	364. Merakamudidam (25-10-83)
	365. Pedabondapalli
	366. Rajlaxshmipuram
	367. Tallaburidi
	368. Jivymmavalasa
	369. Ajiada
	370. Gallaville
	371. Paradi
	372. Gutchimi
	373. Ramachandrapuram
	374. Arikitnota
	375. Sambara
	376. Panchali
	377. Vizianagaram Market Yard
Warrangal	378. Warrangal
	379. Rampur (24-8-83)
	380. Mucherla
	381. Wangepad
	382. Kotnapalli (Gori)
	383. Oorgonta
	384. Vellampalli
	385. Regonda
	386. Cherlapallem
	387. Ainapura
	388. Eravennu
	389. Chinna Maddaur (28-3-1983)
	390. Pedavangara/ Authapura
	391. Korvi
	392. Chinnagudur (5-9-1983)
	393. Tanamcherla
	394. Pedanagaram

District	Name of the Place
	395. Haripriyal
	396. Redlawade (4-7-83)
	397. Mandapalli (Gimibat)
West Godavari	398. Lingaboyinacharla
	399. T. Narsapuram (30-11-1983)
	400. Tundur (30-11-1983)
	401. Yadayollu (28-7-1983)
	402. Sreeparru
	403. Polasanipalli
	404. Dirusumarru
	405. Arikirevula (26-9-1983)
	406. Vemuladeevi

NOTE: The dates on which the banks opened their branches in Andhra Pradesh during the period July to November 1983 have been indicated in brackets.

SHRI RAYAPATI SAMBA SIVA RAO: I want to know whether Bharat Overseas Bank applied for opening of a branch in Andhra Pradesh.

SHRI JANARDHANA POOJARY : Bharat Overseas Bank is not a nationalised bank and also it is not operating inside the country.

SHRI RAYAPATI SAMBA SIVA RAO: But they have to get permission from the R.B.I. I think.

MR. CHAIRMAN: What does it matter?

SHRI RAYAPATI SAMBA SIVA RAO: They applied for the permission and they have yet not received permission from the Government to open a branch in Andhra Pradesh.

SHRI PRANAB KUMAR MUKHERJEE: I am not aware of this particular

application but so far as the general principle is concerned, for opening of branches, the Reserve Bank take into account various factors when they formulate the branch expansion policy in regard to various banks. First they determine in consultation with the State Government where the branch is to be established and then consider the request from the particular bank and thereafter issue licence. The current period is a three-year period ending on 31st March 1985. So far Andhra Pradesh is concerned, we have given the details of 406 places in regard to opening of the branches, where licences have been given and 48 of them have already been implemented by November 1983; 358 are to be completed by 31st March, 1985. But with reference to this particular question of the hon. Member, we require separate notice.

SHRI R. MOHANARANGAM : Sir, I understand, State Government is responsible for giving the basis and for recommending branches of the banks to be opened in various places. But I want to know the qualifications and the factors behind it, and what are the qualifications for a bank to open a new branch in a particular place. I understand there are places where functioning of a bank is not so successful and still a branch in opened, and where it is badly needed, there is no branch of a bank. That is why I want to know from the hon. Minister as to what the qualifications are for opening of a branch, whether it is a nationalised bank or a scheduled bank.

SHRI PRANAB KUMAR MUKHERJEE: The first and the foremost qualification should be that the bank should be viable from commercial point of view and there should be scope and potentiality. In regard to selection of a particular site, we take the advice of the State Government. There are areas with a potentiality from commercial point of view and from the point of view of economic activities; such areas are identified. But the first and the foremost criterion is to determine the commercial viability. Secondly, physical factor. We have decided that every block should have at least one branch of a nationalised bank, and at the end of

1985, there should not be any unbanked block in the country. The total number of blocks all over the country is mere than 5000. In South, most of these blocks are covered and hardly there is any unbanked block in the Southern States.

MR. CHAIRMAN: Next question.

Exports to Austria.

*384. SHRIMATI USHA MALHOTRA:†

SHRIMATI RATAN KUMARI:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that at a meeting held recently in New Delhi between the representatives of the Federation of Indian Chambers of Commerce and Industry and Austrian Delegation, the latter has shown keen desire to import from India consumer goods, like ready-made garments, carpets and engineering goods; and

(b) if so, what progress has been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Federation of Indian Chambers of Commerce and Industry organised a meeting with a Delegation from Austria on 6th December, 1983 but no firm commitments were made on the spot to import specific commodities nor any value was indicated; and

(b) Does not arise.

SHRIMATI USHA MALHOTRA :

Sir, will the hon. Minister be pleased to state whether the Government is trying to identify more areas of trade with Austria in particular, and other countries in Europe, and if so, will he ensure that stringent measures are taken to see that sub-standard quality of material is not supplied, as was done earlier in case of other countries?

†The question was actually asked on the floor of the House by Shrimati Usha Malhotra.

SHRI P. A. SANGMA : Yes, Sir.

MR. CHAIRMAN: He could not agree more.

श्रीमती रतन कुमारी : क्या मंत्री महोदय यह बतलायेंगे कि इन वस्तुओं का निर्यात फैडरेशन आफ इंडियन चैम्बर आफ कामर्स करेगा क्योंकि वह प्राइवेट संस्था है, या गवर्नमेंट खुद इसका निर्यात करेगा, और इन वस्तुओं के निर्यात में घरेलू व्यापार पर क्या फर्क पड़ेगा ?

SHRI P. A. SANGMA : Sir, the question arose, I think, from the Press report regarding the prospects of exports to Austria as a result of the meeting that the FICCI members had with the Austrian delegation. A lot of discussion took place and these meetings are normally to generate an atmosphere, to take interest in purchasing from us and buying from them. Exports are naturally not made by FICCI as an organisation. FICCI is an association of all the industries; of the exporters, the export houses. It has to be from individual exporters and also from the Government. As the House is aware, we also export, canalise items through STC and other organisations. It is a two-way traffic, from the Government as well as from the private parties.

SHRI GHULAM RASOOL MATTO: Sir, carpets have already been mentioned in the items of exports. But may I request the hon. Minister if other handicrafts from Kashmir, which have a potential in that market, like Namdas and Erewel Embroidery will also be included in this and whether there is any proposal to form an Indo-Austrian Trade Council?

MR. CHAIRMAN: He wants to know whether there is any proposal to form an Indo-Austrian Trade Council.

SHRI P. A. SANGMA : We have. These are the items which have emerged during the course of the discussions. As I have said in my main answer, nothing concrete has emerged, has materialised so far. It is in the stage of negotiations.

MR. CHAIRMAN: He wants to know about other items.